



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.11.2023

NOTICE

Please take notice that the following matters listed in the Court-III on 10.11.2023 will not be taken up. The next date is 24.01.2024

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India With	Mahesh Agarwal	Arnav Kumar Suprateek Neogi Garima Singh-SFIO Vivek Gurnani-R4
2.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M.K. Pandey	Zoheb Hossain-ED

By order of Hon'ble Chairperson

-Sd/-

Registrar